

Name of the Corporate Debtor: SUN-POWER METALICS PRIVATE LIMITED; Date of commencement of CIRP: 02.01.2024; List of Creditors as on: 20.02.2024 (Version 2)

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest		Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee								
1	Standard Chartered Bank Limited	16-01-2024	13,17,81,791.50	13,17,81,791.50	Secured	13,17,81,791.50		NIL	No	23.73%	NIL	NIL	NIL		Amount under verification due to want of further documents
2	Asset Reconstruction Company (India) Limited	16-01-2024	25,65,53,776.00	18,48,92,476.00	Secured	18,48,92,476.00		18,48,92,476.00	No	33.29%	NIL	NIL	NIL	7,16,61,300.00	Amount under verification due to want of further documents
3	The Federal Bank Limited	18-01-2024	16,56,44,680.68	16,08,48,451.00	Secured	16,08,48,451.00		NIL	No	28.96%	NIL	NIL	NIL	47,96,229.68	Amount under verification due to want of further documents
4	Punjab National Bank	15-02-2024	7,91,86,326.40		Secured	7,79,20,897.00		7,79,20,897.00	NO	14.03%	NIL	NIL	NIL	12,65,439.40	Amount under verification due to want of further documents
	TOTAL		63,31,66,574.58	55,54,43,615.50		55,54,43,615.50		26,28,13,373.00		100.00%			0.00	7,77,22,959.08	

SECURITY INTEREST

Standard Chartered Bank Limited

Office No.3A-02, 3rd Floor, Kaleonia Bldg B wing, Sahar Road, Station Road Andheri East

Asset Reconstruction Company (India) Limited

HYPOTHECATED MOVEABLE ASSETS:

First Charge on a reciprocal basis with Federal Bank & Oriental Bank of Commerce for hypothecation of entire current asset including Vehicle:



CA RAJAN GARG

Insolvency Professional

Suite No. 5, 8th Floor, 207, Embassy Centre,

Jammatal Bajaj Marg, Nariman Point,

Mumbai 400021

MORTGAGED IMMOVABLE PROPERTIES:

Exclusive Charge on the following properties: -

1. Residential Flat No. A/302, Third Floor in Building by name - Kayya Hill View Anand Nagar GB Road, Thane 400 615: Extent: 446 Sq. Ft. Carpet area 840 Sq. Ft. (Terrace), Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
2. Residential Flat No. B/203, Second Floor in Building by name - Atlantis Apartments CHS Limited Anand Nagar GB Road, Thane 400615: Extent: 1088 Sq. Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 32, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
3. Residential Flat No. A/303, Third Floor, in Building by name - Kayya Hill View Anand Nagar GB Road, Thane 400 615: Extent: 387 Sq. Ft. Carpet area 760 Sq. Ft. (Terrace), Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
4. Shop No. 8, Ground Floor, in Building by name - Kayya Hill View - Anand Nagar B Road, Thane West 400 615: Extent: 266 Sq Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
5. Office No. 1, First Floor, in Building by name - "Kayya Hill View" - Anand Nagar GB Road, Thane West 400 615: Extent: 2515 Sq. Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
6. Shop No. 4, Ground Floor in Building by name - "Kayya Hill View" - Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
7. Shop No. 10, Ground Floor in Building by name - "Kayya Hill View - Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.
8. Shop No. 11, Ground Floor in Building by name - "Kayya Hill View - Anand Nagar GB Road, Thane West 400 615: Extent: 320 Sq. Ft. Carpet area, Taluka Thane, Village Borivade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in future.

NAME OF THE GUARANTORS:

1. Shri Vikaash Agarwal & Smt. Jyoti Agarwal
2. M/s Piyambda Realcomm Pvt. Ltd.

The Federal Bank Limited

1. Hypothecation of stock of RM, semi-finished & finished goods.
2. Hypothecation of book debts
3. Equitable Mortgage of Commercial Property/office No. 3A-01, admeasuring an area of 171.87 Sq. Mtrs carpet area on 3rd floor of the building known as "KALEDONIA" constructed on Vrnig, being and situated at all that piece and parcel of land admeasuring about 9,938.81 Sq. Mtrs, bearing Old CTS Nos. 16,17 & 19, New CTS Nos: 12 A/5 of Village Vile Parle, Off Western Express Highway, Andheri East, Talukha Andheri, District, Registration District and Sub-District of Mumbai Suburban, Mumbai - 400 069, State Maharashtra and within the limits of 'K- East' Ward of Brihanmumbai Mahanagarpalika and bounded on the East by Sahar Road, on the South by Internal Road CTS No: 12/A6, on the West by CTS No: 12B, on the North by CTS No: 12/A2 and 12/A3.
4. Pari Passu charge on entire Current Assets of the company with South Indian Bank

Punjab National Bank



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Collateral:

Property

- 1) Shop No.1, Ground Floor, "Kavya Hill View" Appt, S.No. 43/3, Near Holly Family School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane - 400615.
- 2) Shop No.2, Ground Floor, "Kavya Hill View" Appt, S.No. 43/3, Near Holly Family School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane - 400615.
- 3) Shop No.3, Ground Floor, "Kavya Hill View " Appt S.No. 43/3, 49 Near Holly Family School, Anand Nagar, M/s. Piyambda Realcom Pvt Lts Thane (W), Boriwade, Taluka & Dist, Thane -400615.

Guarantors:

- 1.Jyoti Agarwal
- 2.M/s Piyambda Realcomm Pvt Ltd
- 3.Vickash Agarwal
- 4.Inesh Hometexx LLP



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